

(a) whether the Government have formulated any long-term integrated family planning policy for the next five years, or a longer span;

(b) if so, the details thereof;

(c) whether family planning policy has taken a back seat due to lack of motivation and Government indifference; and

(d) if so, whether the Government propose to review and reformulate this policy?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) Yes, Sir.

(b) The draft National Population Policy envisages achievement of Total Fertility Rate of 2-1 by the year 2010 through:-

- (i) Need based allocation of resources for the Family Welfare Programme;
- (ii) Public, unreserved support by opinion leaders and citizens;
- (iii) Improving the efficiency of State health systems and enforcing accountability; and
- (iv) Quick and sustained improvement in educational and economic status of families.

(c) and (d) The policy regarding family planning constitutes a part of the draft National Population Policy. The Government hopes to bring the draft Population Policy before the Parliament soon.

Plan	A	B	C	I	II	III	IV	V SPL	V	Hostel	Total
VIth Plan (80-85)	523	2471	6262	-	22	398	123	48	-	-	9847
VIIth Plan (85-90)	498	1172	2529	-	293	1370	128	102	28	384	6504
90-92	-	-	-	-	-	-	256	21	-	-	277
VIIIth Plan (92-97)	-	-	-	-	-	135	112	-	-	-	247

Illegal Addition

2356 SHRI I.D. SWAMI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

[Translation]

Vacant SC/ST Posts

2354. SHRI KACHARU BHAU RAUT : Will the Minister of LABOUR be pleased to state:

(a) whether a number of posts reserved for SCs/STs are lying vacant in his Ministry;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to fill up the backlog?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) to (c): The information is being collected and will be laid on the Table of the House.

[English]

Construction of Government Quarters

2355. SHRI BHIMRAO VISHNUJI BADADE. Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state the number of Government quarters constructed, category-wise, by the Government in Delhi/New Delhi during each of the Sixth, Seventh and Eighth Five Year plan period separately ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : The details regarding the Government Quarters constructed, category-wise, by the Government in Delhi/New Delhi during each of the Sixth, Seventh and Eighth Five Year Plan periods and also during the period 1990-92 between seventh and eighth Plans are given below:-

(a) whether attention of the Government has been drawn to the news-item captioned "DDA seals flat in Vasant Kunj for illegal additions, but bulks at actually carrying out orders as house belongs to top bureaucrat" appearing in the "Hindustan Times" dated June 21, 1997;

(b) if so, whether under a decision taken by the Steering Committee of the DDA, the houses in Block C-4 cannot have more than two floors because the locality falls under the air-funnel; and

(c) if so, the action taken/proposed to be taken by the Government to demolish all such houses?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) and (c) Yes, Sir. As reported by Delhi Development Authority, in 5 cases, the allotment has been cancelled. Similar action is being taken for illegal additions in other cases.

(b) Yes, Sir.

[Translation]

New Power Plants

2357. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up more nuclear power plants in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMONIYAN): (a) to (c): Apart from completing and commissioning the on going projects of Kaiga-1 & 2 (2x220 MWe) and RAPP-3 & 4 (2x220 MWe), proposals for nuclear power development in the IX Plan period include commencement of work on 2 units of 500 MWe at Tarapur (Maharashtra), 2 units of 220 MWe at Kaiga (Karnataka); besides commissioning of detailed project report for 2 units of 1000 MWe Light Water Reactors at Kudankulam (Tamil Nadu) with the assistance of Russian Federation and commencement of preliminary work on a 500 MWe Prototype Fast Breeder Reactor towards the end of the Plan.

[English]

Growth of Chandigarh

2358. SHRI SATYA PAL JAIN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have constituted any Co-ordination Committee to guide and channelise the

growth of Union Territory of Chandigarh; and

(b) if so, the constitution of the Committee, the term of reference and objectives of the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) The Co-ordinating committee has the following composition:-

- | | | |
|--|------|----------|
| 1. Secretary,
Department of Urban
Development, Ministry
of Urban Affairs & Employment
Government of India. | | Chairman |
| 2. G.O.C., II Corps,
Minister of Defence. | | Member |
| 3. Adviser to the Administrator,
Chandigarh. | | Member |
| 4. Chief Secretary,
Government of Haryana. | | Member |
| 5. Chief Secretary,
Government of Punjab. | | Member |

THE TERMS OF REFERENCE

(a) to study the development plans of the Union Territory of Chandigarh and those of the Mohali and Panchkula townships and to suggest measures for coordinated development of the region;

(b) to assess the impact of the development programmes already implemented and those being implemented in the two townships on the development of the region as a whole and to suggest remedial measures to be taken by the State Governments and the Union Territory; and

(c) to prepare an outline regional plan for Chandigarh and the urban areas falling within its zone of influence.

OBJECTIVE

To guide and coordinate the growth of Chandigarh and the urban centre coming up in its neighbourhood for the balanced development of the region falling within the influence zone of Chandigarh.

Pending Scheme for U.P.

2359. DR. BALIRAM : Will the PRIME MINISTER be pleased to state: